147 Indian Tariff (Amdt.) Bill DECEMBER 16, 1971 Indian Tariff (Amdt.) Bill 148

SEVERAL HON. MEMBERS : Indira Gandhi zindabad.

SHRI SAMAR GUHA (Contai) 1 The name of the Prime Minister will go down in history as the golden sword of liberation of Bangla Desh.

17.37 hrs

INDIAN TARIFF (AMENDMENT) BILL—Contd.

MR. SPEAKER : I shall take one minute and after that we shall adjourn. We were discussing the Indian Tariff (Amendment) Bill. The qustion is

> "That the Bill further to amend the Indian Tariff Act, 1934, be taken into consideration."

The motion was adopted.

MR. SPEAKER : The question is 1

"That Clause 2 stand part of the Bill."

The motion was adopted.

Clause 2 was added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI L. N. MISHRA : Sir, I beg to move :

"That the Bill be passed."

MR. SPEAKER : The question is :

"That the Bill be passed."

The motion was adopted.

17.38 hrs.

The Lok Sabha then adjourned till Ten of the Clock on Friday December 17, 1971/Agrahayana 26, 1898 (Saka).